

been receiving their coal requirements mostly by rail. Due to movement of coal by rail on priority to core sectors like power etc. there have been some shortfalls in movement of coal to the industrial consumers in the country, including those in the States of Gujarat and Maharashtra. However, instructions have been issued to coal companies to ensure supply of coal to consumers in non-core sectors, at least to the extent of 50% of the linkages, either by rail or by road.

(e) Steps taken in 1991-92 to streamline marketing of coal to industrial units and Electricity Boards include strengthening of Coal controller's Organisation with a view to improve the quality of coal supply, setting up of coal 'Consumers' Councils by coal companies to improve redressal of consumer grievances; and introduction of Cash and carry Scheme for power Utilities.

[*Translation*]

Dipka Colliery Korba

7594. SHRI BHAWANI LAL VERMA:
Will the Minister of COAL be pleased to state:

(a) whether the Dipka Colliery situated in Korba in Madhya Pradesh has been revived and if so, since when;

(b) the total quantity of coal being extracted out of the said colliery at present daily;

(c) the total areas of private land acquired for this colliery and whether the compensation in regard to said acquired land has been paid to all concerned;

(d) if so, the average rate per hectare thereof;

(e) the total number of persons displaced as a result of the revival of the colliery and

(f) the details of the arrangements made for their rehabilitation?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) Yes, Sir. Dipika Colliery of South Eastern coalfields Ltd., has been revived since Dec, 1991.

(b) The Quantity of coal being extracted from the said colliery is 7000 tonnes daily on an average.

(c) 1199.40 Hect. of private land has been acquired for Dipika Colliery. Compensation has been paid in all cases, except a few cases which are under dispute.

(d) The average rate of compensation per Hect. of land varies from Rs.44341 to Rs. 69,283 depending upon quality.

(e) Approximately 1814 persons are likely to be displaced as a result of the revival of the colliery.

(f) For rehabilitation of the affected persons in these villages four rehabilitation sites have been developed by SECL with necessary infrastructure. Plots of six decimal each are allotted in lieu of house affected by the project.

Scheme of Public Health Engineering in Madhya Pradesh

7595 SHRI SURAJBHANU SOLANKI:
Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether any schemes of the Department of Public Health Engineering of the government of Madhya Pradesh are pending with the union Government;

(b) if so, the details thereof; and